

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **14.01.2026** (WEDNESDAY)

CHENNAI BENCH (**HYBRID MODE**)

02.00 PM

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**In the Court of Hon'ble Mr. Justice Mohammad Faiz Alam Khan, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 17/2026 For Stay IA No. 46/2026 For Condone Delay IA No. 47/2026	PV Mohammed Equbal Vs Tata Capital Ltd & Anr.	Mr. Vinay Mathew Joseph	
2.	Comp App (AT) (CH) (Ins) No. 18/2026 For Condone Delay IA No. 48/2026 For Stay IA No. 49/2026	Ponnuvalappil Zubair Vs Tata Capital Ltd & Anr.	Mr. Vinay Mathew Joseph	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 297/2021	PPG Asian Paint Pvt Ltd Vs DSC Motor Pvt Ltd	Mr. S Kaushik Ramaswamy	
4.	Comp App (AT) (CH) (Ins) No. 469/2024 For Stay IA No. 1282/2024 For Additional Docs. IA No. 1283/2024	Ashok Chattaraj, Director of Siesta Hospitality Services Ltd Vs Vistra ITCL (India) Ltd & Anr	Ms. Priyadarshini Natarajan	Mr. Abhijit Atur- R1
5.	Comp App (AT) (CH) (Ins) No. 355/2024 To dispense with IA No. 972/2024	Rare Asset Reconstruction Ltd Vs BS Ltd., Rep by its Liquidator Yadavalli Sai Karunakar	Ms. Lakshana Viravalli	Mr. Anil Kumar
6.	Comp App (AT) (CH) (Ins) No. 368/2024 For Exemption IA No. 1010/2024 For Stay IA No. 1011/2024	Rare Asset Reconstruction Ltd Vs Yadavalli Sai Karunakar, Erstwhile Liquidator, BS Ltd & Anr	Ms. Lakshana Viravalli	

7.	IA No. 1343/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 473/2025 For Stay IA No. 1342/2025	Thomas Pangaraj Vs Sripriya Kumar, RP of Perfect International Fabricators Pvt Ltd & Anr	Mr. S Rajmakesh	Mr. Athiban Vijay R2
8.	IA No. 1378/2025 (For Condone Delay) & IA No. 1380/2025 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 485/2025 For Stay IA No. 1379/2025	Thomas William Pangaraj Vs Sripriya Kumar, RP Perfect International Fabricators Pvt Ltd & Anr.	Mr. S Rajmakesh	Mr. ML Ganesh R1 Mr. Athiban Vijay R2
9.	Comp. App (AT) (CH) (Ins) No. 147/2022 For Exemption IA No. 342/2022 For Stay IA No. 343/2022	Ferrous Metallic Enterprises Rep by Suresh Reddy & Anr. Vs Progressive Power Solution LLP & 9 Ors	Mr. VK Sajith	Mr. Y Suryanarayana R2 Mr. R Sivaraman-R3, R4 Mr. Tepasvilal Deora, PCS- R8 Ms. N Madhusruthi R10
10.	Comp App (AT) (CH) (Ins) No. 466/2023 For Exemption IA No. 1456/2023 For Stay IA No. 1458/2023 For Direction IA No. 860/2024	IDEB Grand Reality Pvt Ltd Vs Velayudham Jayavel & 2 Ors.	Ms. Akshayaa Benjamin	Ms. Poornima Hatti R1 Mr. Srihari - R2 R3

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	Comp App (AT) (CH) (Ins) No. 325/2025 For Exemption IA No. 985/2025 For Stay IA No. 986/2025	Dayananda Vs State Bank of India & 3 Ors	Mr. TR Sundaram	Mr. K Chandrasekaran R1 R2 Mr. T Ravichandran R3
12.	Comp App (AT) (CH) (Ins) No. 499/2025 For Stay IA No. 1408/2025 For Additional Docs IA No. 1409/2025	Kunam Rajini Vs State Bank of India & 2 Ors WITH	Mr. TK Bhaskar	
13.	Comp App (AT) (CH) (Ins) No. 500/2025 For Stay IA No. 1410/2025 For Additional Docs IA No. 1411/2025	Kunam Raghava Reddy Vs State Bank of India & 2 Ors. WITH	Mr. TK Bhaskar	
14.	Comp App (AT) (CH) (Ins) No. 515/2025 For Stay IA No. 1446/2025 For Additional Docs IA No. 1447/2025	Kunam Eshwaramma Vs State Bank of India & 2 Ors.	Mr. TK Bhaskar	

15.	Comp App (AT) (CH) (Ins) No. 562/2025	FF International Ltd & 4 Ors Vs Alok Kumar Agarwal, RP of Furnace Fabrica (India) Limited WITH	Mr. Pawan Jhabakh	Menon & Mankava
16.	Comp App (AT) (CH) (Ins) No. 566/2025	Dr. Badri Prasad & 5 Ors Vs Alok Kumar Agarwal & 5 Ors.	Mr. Pawan Jhabakh	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	Comp App (AT) (CH) No. 102/2022 For Stay IA No. 857/2022 For Stay IA No. 998/2023	Vijaygopal M & 3 Ors Vs BRD Securities Ltd. & 24 Ors. WITH	Mr. Srikant Mohan	Mr. CV Shailandhran R2, R4, R7, R8 Mr. Cibi Vishnu-R9- R12 Ms. Sreepriya Kalarikkal, PCS R14, R24
18.	Comp App (AT) (CH) No. 103/2022 For Stay IA No. 859/2022 & 997/2023	Vijaygopal M & 3 Ors Vs BRD Finance Ltd. & 22 Ors. WITH	Mr. Srikant Mohan	Mr. CV Shailandhran R2- R5, R8, Mr. Cibi Vishnu-R6
19.	Comp App (AT) (CH) No. 104/2022 For Stay IA No. 861/2022 & 996/2023	Vijaygopal M & 3 Ors Vs BRD Motors Ltd & 25 Ors.	Mr. Srikant Mohan	Mr. CV Shailandhran R2, R4, R19, R20 Mr. Cibi Vishnu-R5

After the above

**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 137/2025 For Stay IA No. 1539/2025 For Exemption IA No. 1540/2025 For Direction IA No. 1768/2025 For Intervention IA No. 1788/2025	Think & Learn Pvt Ltd (In Corporate Insolvency Resolution Process) through its RP, Shailendra Ajmera Vs Aakash Educational Services Ltd & 23 Ors.	Ms. Lakshana Viravalli	Mr. Rahul Balaji R1 Mr. Shyamohan R2 Mr. AR Ramanathan R10-R15

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "**Mentioning-Name**".
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.
(044-28880500), or through email on **e-mail ID**: vcnclatchennai5@gmail.com

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

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